

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) The Government of India have signed a Plan of Operation for the establishment of Central Creep Testing Facilities at the National Metallurgical Laboratory (NML), Jamshedpur with the assistance of United Nations Development Programme (UNDP).

(b) The purpose of the project is to provide :-

- (i) Testing facilities for creep and heat resistant steels and alloys ;
- (ii) Research and development services to both producers and users in conjunction with the development of new heat-resisting steels and alloys within the country ;
- (iii) Facilities for the preparation of materials standard specifications for elevated temperature tensile and creep properties of Indian steels ;
- (iv) Training facilities for personnel for creep testing work ;
- (v) Provision of auxiliary thermocouples and extensometer calibration facilities ;
- (vi) Co-ordination of creep testing, particularly with industrial laboratories planning to develop their own small-scale creep testing facilities.

2. Council of Scientific and Industrial Research (CSIR) through the National Metallurgical Laboratory will act as the Co-operating Agency whereas the United Nations Industrial Development Organisation (UNIDO) will act as the participating and Executing Agency on behalf of the United Nations Development Programme (UNDP).

3. The Government will provide to the project personnel training facilities,

land, buildings, equipment and other required services and facilities estimated to cost Rs. 30,75,000. In addition, the Government will make cash payment to UNDP towards local operating costs of foreign experts amounting to Rs. 1,45,500 and will also meet the recurring expenditure of the project estimated to cost about Rs. 10.00 lakhs per annum.

4. The UNDP will provide the required expert, services, training, equipment and other services estimated to cost about us \$ 671,600 or Rs. 50,37,000.

5. The duration of the UNDP Assistance is 3 years.

Special Incentives to Handloom Weavers

6836. SHRI B. S. MURTHY : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the special incentives given to handloom weavers to improve the quality of their special variety of cloth they produce in each state ; and

(b) how far this scheme has succeeded increasing the export of handloom cloth ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Apart from the measure taken to provide guidance in improving designs, weaving and processing techniques to facilitate production of quality cloth no special incentives are given to handloom weavers.

(b) Does not arise.

Beedis exported to Foreign Countries

6838. SHRI M. M. HASHIM : Will the Minister of FOREIGN TRADE be pleased to state the quantity of beedis exported from India during the last three years and the extent of foreign exchange earned therefrom year-wise and country-wise ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE (SHRI
A. C. GEORGE) : Country-wise exports

of beedis during the last three years have
been as under :—

Country	1968-69		1969-70		1970-71	
	Qty.	Val.	Qty.	Val.	Qty.	Val.
Afghanistan	—	—	5	54	3	34
Dubai	*	*	*	*	3.5	58
Malaysia	69	1214	63	1131	55.5	985
Nepal	3	28	2	25	2	14
Qatar	3	55	2	43	1	18
Singapore	37	552	31	512	27	460
Swi zerland	—	—	Neg	3	4	85
Total including others.	114	1875	105	1787	98	1689

*Note :—Figures for Dubai for the years 1968-69 and 1969-70 are included in Qatar.

सार्वजनिक शिकायतों के लिये आयुक्त के
पद को समाप्त करना

6839. श्री मूलचन्द डागा : क्या प्रधान
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सार्वजनिक शिकायतों के लिए
आयुक्त के पद को समाप्त कर दिया गया है
और यदि हां, तो उसके क्या कारण हैं;

(ख) इस पद को समाप्त करने के उपरान्त
सार्वजनिक शिकायतों की सुनवाई से संबंधित
कार्य किस अधिकारी को सौंपा गया है ; और

(ग) 1969-70 में कुल कितनी शिकायतें
प्राप्त हुईं और सार्वजनिक शिकायत अनुभाग ने
उनमें से कितनी शिकायतों का निपटारा किया

और संबंधित मंत्रालयों/विभागों के साथ
कितनी शिकायतों के बारे में अभी पत्र-व्यवहार
चल रहा है ?

गृह मंत्रालय और कार्मिक विभाग में राज्य
मंत्री (श्री राम निवास मिर्धा):(क) और (ख).
अपर सचिव तथा सार्वजनिक शिकायतों के लिए
आयुक्त के पद को समाप्त कर दिया गया है, और
कार्मिक विभाग में सचिव, सार्वजनिक शिकायतों
के लिए आयुक्त के रूप में कार्य करते हैं। ऐसी
आशा की जाती है कि लोकपाल और लोका-
युक्त पदों के स्थापित हो जाने पर वे सार्वजनिक
शिकायतों के लिए आयुक्त का कार्य भी करेंगे।

(ग) 1969-70 की अवधि के दौरान,
कार्मिक विभाग के सार्वजनिक शिकायत अनु-